Un-starred Assembly Question No. 84

From

The Chief Secretary to Government, Haryana.

To

The Secretary,
Haryana Vidhan Sabha,
Chandigarh.

Memo No. 1/1/2023-1PA
Dated Chandigarh the 16.03.2023

Subject:-

Un-starred Assembly Question No. 84, listed on 17.03.2023 asked by Sh. Neeraj Sharma,

MLA.

Please find enclosed herewith 10 copies of the reply to the Un-Starred Assembly Question No. 84, listed on 17.03.2023 both in Hindi and English.

2. Kindly acknowledge the receipt in token of having received the same.

Superintendent Parliamentary Affairs for Chief Secretary to Government, Haryana

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Dated Chandigarh the 16.03.2023

Enst. No. 1/1/2023-1PA

The copies of reply (both in English/Hindi)(as mentioned against each) are forwarded to the following for information and necessary action:-

	The Special Senior Secy. to Hon'ble Chief Minister, Haryana, Chandigarh.	15 copies
1.	The Special Sellior Secty, to Trotter Affaire Minister Harvana, Chandigarh	1 copy
2.	The Private Secy. to Hon'ble Parliamentary Affairs Minister, Haryana, Chandigarh	2 coninc
2	The Chief Secretary to Government of Haryana (CS Office)	2 copies
3.		2 copies
4.	The Secretary to Hon'ble Governor of Haryana, Chandigarh.	4 copies
5	The Director, Information & Public Relations Department, Haryana, Chandigarh	4 copies

Superintendent Parliamentary Affairs for Chief Secretary to Government, Haryana

Objectives of District Grievance Redressal Committee

84. Shri Neeraj Sharma, (Faridabad Nit) MLA:

Will the Chief Minister be pleased to state:-

- a) The main objectives to call the MLA's in the meeting of District Public Relations and Grievance Redressal Committee in State; and
- b) Whether an MLA can raise/ present the problem of their area in the meeting of District Public Relations and Grievance Redressal Committee; if so, the method thereof?

Reply

Sh. Manohal Lal, Chief Minister, Haryana

- 1. Hon'ble MLAs are called for the meetings of the District Public Relations and Grievances Committee being Ex-Officio members of the same (Notification No. 5/45/2014-1DG, dated 12.12.2014) (Annexure-A).
- As per Notification (s) No. 5/45/2014-1DG, dated 12.12.2014 and No. 5/45/2019-1DG, dated 03.12.2019 (Annexure-B), the Hon'ble MLAs being Ex-Officio Members of the Committee may present their views in the meeting of the Committee so as to further the objective of the Committee as per directions of the Chair.

जिला शिकायत निवारण समिति की बैठक के उद्देश्य

- 84. श्री नीरज शर्मा, (फरीदाबाद एन.आई.टी) विधायक :
 - क्या मुख्यमंत्री कृपया बताएंगे कि:-
- क) राज्य में जिला लोक सम्पर्क एवं कष्ट निवारण समिति की बैठक में विधायकों को बुलाने का मुख्य उद्देश्य; तथा
- ख) क्या कोई विधायक जिला लोक सम्पर्क एवं शिकायत निवारण समिति के बैठक में अपने क्षेत्र की समस्या उठा / प्रस्तुत कर सकता है; यदि हां, तो उसकी प्रक्रिया क्या है ?

उत्तर

श्री मनोहर लाल, मुख्य मंत्री, हरियाणा

- क) जिला लोक सम्पर्क एवं कष्ट निवारण समिति के सदस्य होने के कारण माननीय विधायकों को बैठक में बुलाया जाता है (अधिसूचना संख्या 5/45/2014–1 डी०जी०, दिनांक 12.12.2014) (अनुलग्नक–क)।
- ख) अधिसूचना संख्या 5/45/2014–1 डी०जी०, दिनांक 12.12.2014 एवं संख्या 5/45/2019–1 डी०जी०, दिनांक 03.12.2019 (अनुलग्नक–ख) के अनुसार माननीय विधायक, पूर्व– समिति के पदाधिकारी सदस्य होने के नाते बैठक में अपने विचार प्रस्तुत कर सकते हैं ताकि अध्यक्ष के निर्देशानुसार समिति के उद्देश्य को आगे बढ़ाया जा सके।

HARYANA GOVERNMENT

NONOTIFICATION

Dated Chandigath the 13.725014

No. 15/49/2014 DG The Governor of Haryana is pleased to reconstitute the District Public Relations and Grievances Committees for all the Districts in the State of Haryana. The following will preside over monthly meeting of the Committees as under:-

Sr. No.	Name of the Chairman/Chairperson	District Alloted
	S/Shri/Smt/Ms.	
1.	Shri Manohar Lal Khattar,	Ambala,
	Chief Minister	Hisar
2.	Shri. Ram Bilas Sharma,	Rohtak,
17,17,114	Education & Languages Minister	Faridabad Lines Sal
3.	Cáptain Abhimanyu,	Yamunanagar,
	Finance Minister	Sonepat
4.	Shri Om Prakash Dhankar,	Mahendergarh,
	Agriculture Minister	Gurgaon
5.	Shri Anil Vij,	Kurukshetra
	Health & Medical Education Minister	Fatehabad
6.	Shri Narbir Singh,	Karnal
	Publice Works (B &R) Minister	Rewari .
7.	Smt. Kavita Jain,	Jind
	Social Justice & Empowerment Minister	Bhiwani
Pres .	Minister of State	
8	Shri. Bikram Singh Yadav,	Panchkula
	Cooperation Minister (I/C)	Jhajjar
9	Shri. Krishan Kumar,	Kaithal
	Social Justice & Empowerment Minister (I/C)	Sirsa
		Mewat
10	Shri. Karan Dev Kamboj	Panipat
	Food & Supplies Minister (I/C)	Palwal

District Public Relations and Grievances Committees will have as their objective:

1. Expeditious disposal of complaints/petitions received in the Public offices.

2. Making the District Administration more responsible.

The Governor of Haryana is further pleased to order that the allocation of districts to various Ministers will be changed from time to time as may be required.

Further, the following ex-officio members of all the District Public Relations and Grievances Committees in the State of Haryana are nominated as under:-

District Public Relations & Grievances Committees in the State.

(EX-OFFICIO MEMBERS)-----

- 1. All MPs in the District.
- 2. All MLAs in the District.
- 3. All Chairmen, Municipal Council/Muncipal Committee in the District.
- 4. Commissioners of the all Municipal Corporations in the State.
- 5. Chairman, Zila Parishad in the District.
- 6. All Chairmen of Block Samitis in the District.
- 7. Chairman, Market Committees in the District
- 8. President, Bar Association in the District.
- 9. President, DBJP

The all ex-officio members are directed to remain present in the meetings when these meetings are chaired by the Ministers concerned.

2. No TA/DA will be given to the members of the committee for attending the meeting.

P.K.GUPTA

HARYANA GOVERNMENT GRIEVANCES DEPARTMENT NOTIFICATION

No. 5/45/2019-1D.G - The Governor of Haryana is pleased to reconstitute the District Public Relations and Grievances Committees for all the Districts in the State of Haryana. The following will preside over monthly meeting of the Committees as under:-

Sr. No	Name of the Chairman/Chairperson	District Alloted
1	Sh. Manohar Lal, CM	Gurugram
2	Sh. Dushyant Chautala, Dy. CM	Gurugram Faridabad, Panipat
3	Sh. Anil Vij, HM	Rohtak, Sirsa
4	Sh. Kanwar Pal, EM	Karnal, Ambala
5	Sh. Mool Chand Sharma.TM	Sonipat, Kaithal
6	Sh. Ranjit Singh, Pr.M	Hisar, Fatehabad
7 .	Sh. Jai Parkash Dalal, AM	Charkhi Dadri, Mahendragarh
8	Dr. Banwari Lal, Coop. M	Nuh, Palwal
9	Sh. Om Parkash Yadav, MSJE	Rewari, Jhajar
10	Smt. Kamlesh Dhanda, MWCD	Kurukshetra
11	Sh. Anoop Dhanak, MA&M	Bhiwani Jind
12	Sh. Sandeep Singh, MSYA	Panchkula, Yamunanagar

District Public Relations and Grievances Committees will have as their objective

1. Expeditious disposal of complaints/ Petitions received in the Public offices.

2. Making the District Administration more responsible

The Governor of Haryana is further pleased to order that the allocation c districts to various Ministers will be changed from time to time as may be required.

Keshni Anand Arora
Chief Secretary to Government, Haryana
Grievances Department

Endst No. 5/45/2019-1 DG

Dated Chandigarh, 03-12-2019

A copy is forwarded to the Controller, Printing and Stationary Department Haryana, Chandigarh with the request that above notification may please be go published in Haryana Government Ordinary Gazette. It is also requested that 5 spare copies of the Notification may please be supplied to this Department at earl date.

Under Secretary, Grievances, for Chief Secretary to Government, Haryana

Endst No. 5/45/2019-1D.G

Dated Chandigarh, 03-12-2019

action copy each is forwarded to the following for information and necessary

- 1. All Heads of the Departments in the State of Haryana.
- 2. Registrar, Punjab & Haryana High Court, Chandigarh.
- 3. Chairman-cum-M.D.Haryana Vidyut Prasaran Nigam Ltd. Panchkula
- 4. All Divisional Commissioners in the State of Haryana.
- 5. All Deputy Commissioners in the State.
- 6. All S.D.O's (Civil) in the State.
- 7. All Ministers/State Ministers in the State of Haryana.

Raitanus

A copy each is forwarded to the following for informa action:-

Addl. Chief Secretary to Govt. Haryana and Financial Commission Disaster Management and Consolidation.

All Addl. Chief Secretaries/Principal Secretaries to Govt. of Haryana.

PSCM/APSCM/all the OSDs-CM/ Sr. Spl. Secy./ Sr. Secretaries/ Secretaries/ /Private Secretaries to Chief Minister/ Ministers/ State Ministers.

> Under Secretary, Grievances, for Chief Secretary to Government, Haryana M

To

Addl. Chief Secretary to Govt. Haryana and Financial Commissioner Revenue 8 Disaster Management and Consolidation.

All Addl. Chief Secretaries/Principal Secretaries to Govt. of Haryana.

PSCM/APSCM/all the OSDs-CM/ Sr. Spl. Secy./ Sr. Secretaries/ Secretaries /Private Secretaries to Chief Minister/ Ministers/ State Ministers.

5/45/2019-1 DG

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Dated Chandigarh, 03-12-2019